

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/ 398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
1)	REPRESENTATION TO WHOM	

1) Sharayith Shetty for Petitioner 
AKS Law Associates
8971320540

2) Mohan C Adlaw Partner Respondent 1911 
9945676212

ORDER

Counsel for Petitioner is present. Counsel for Respondent R1 & R11 is present. Matter is said to be pending in the Apex Court. List it on 08/01/2018.


Member (T)


Member (J)